# 133 Written Answers

Heavy Engineering Corporation, Calcutta. 3. Shri Ramesh Ch. Das, Clerk, Regional Provident Fund Commissioner's Office. Calcutta. 4. Shri Khagendra Ch. Chowdhury, Sub Inspector Baranagore Rationing Office, Govt, of West Bengal. 5. Shri Ashutosh Ghosh (Outsider).

Action under appropriate disciplinary rules has been initiated against the postal clerk mentioned at item (1) above. Nature of action taken/pro posed to be teken against 3 employees of other departments mentioned at items 2 to 4 above is not known. Police investigation is in progress.

### PAKISTANI SPIES

675. SHRIMATI SAVITA BEHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of Pakistani spies arrested in the country after the Indo-Pak war in December, 1971, State-wise;

(b) whether some of the Pakistani spies who were arrested, have escaped from jails; if so, their number;

(c) whether any of such Pakistani spies has been re-arrested;

(d) the action so far taken against the Pakistani spies arrested; and

(e) the measures adopted to restrict their entry into India and to screen the departments of strategic importance to find out whether there are some Pakistani spies there ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) to (d) According to information received from the State Governments and Union Territories 1 person was arrested in Andhra Pradesh, 8 in Assam, 9 in J & K, 11 in Punjab, 7 in Rajasthan, 8 in West Bengal. 1 in the Union Territory of Chandigarh and 4 in Delhi on suspicion of being Pak spies during the period commencing from 18-12-1971. Information in respect of Tripura is awaited. No such arrest has been reported during the period from the remaining States and Union Territories. Uptodate position in respect of the arrests made and ihe action taken against the arrested person is being ascertained. Government have no information that any of the arrested person has escaped from the jail.

(e) Utmost vigilance is maint lined by all the concerned agencies in this regard and the antecedents of employees of departments of Stategic Importance are periodically verified.

676. [Transferred to the 31st May, 1972]

## **TRACTOR INDUSTRIES IN PUNJAB**

677. SHRIMATI S1TA DEVI : Will the Minister of INDUSTRIAL DEVELOP-MENT be pleased to state :

(a) whether Government propose to set up a tractor manufacturing factory in Punjab; and

(b) if so, the details thereof and by when the proposed factory is likely to be established ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESHWAR PRASAD) : (a) There is no such proposal under Government of India.

(b) Does not arise.

### LAWLESSNESS IN SHAHDARA, DELHI

678. SHRI SITARAM JAIPURIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that lawlessness has increased considerably in recent months in localities under Shahdara (Delhi) Police Stations; and

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